

MR. DEPUTY SPEAKER : If on the same day we can finish, then why ask for postponement? What is the purpose of postponing till tomorrow? Tell me. Why can't we discuss it today? What is the purpose of postponing ..

(Interruptions)

MR. DEPUTY SPEAKER : Two debates we are taking up when the notices have been given...

(Interruptions)

SHRI DINESH GOSWAMI : You never asked us, you obtained their consent.

MR. DEPUTY SPEAKER : You have given the notice but not only you are going to speak...

(Interruptions)

MR. DEPUTY SPEAKER : Only the House has to decide, otherwise myself. When the House has different views, then I have to take the decision. I have decided 3.30 p.m. There is sufficient time...

(Interruptions)

MR. DEPUTY SPEAKER : I cannot understand why you want to postpone. What is this? You tell me ..

(Interruptions)

MR. DEPUTY SPEAKER ; When the leave has been granted, there is no point in postponement.

(Interruptions)

MATTERS UNDER RULE 377

[*English*]

- (i) Demand for a scheme for providing drinking water to various towns in the country, especially in Uttar Pradesh

[*Translation*]

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad) : Mr. Deputy Speaker, Sir, the problem of water supply is

continuously increasing in the country. Increase in the population and fleeing of people from rural areas to cities has made this problem further complicated. In Uttar Pradesh, at present there are 685 cities out of which arrangements for drinking water for 566 cities have already been made and for the remaining 119 cities such arrangements are yet to be made. Even in those cities where machinery for water supply was installed some 10 to 15 years back the arrangements have become inadequate due to rapid increase in population and fast urbanisation of the cities. For this reason, it is necessary that reorganisation and expansion should be done. This will require about Rs. 525 crores but in the Seventh Five Year Plan an outlay of Rs. 156 crores has been earmarked. With this amount it is not possible to make arrangements for drinking water for the remaining cities and also port reorganisation and expansion of about 200 cities. Therefore, additional funds should be made available for water supply to cities.

I, therefore, demand from the Central Government that for the cities also crash programmes for water supply should be formulated by it, as is being done in the rural areas. In addition, a financial organisation should be set up for implementing a programme for drinking water and cleanliness drive, which may allocate funds for these items.

[*Translation*]

- (ii) Need to develop Shrangverpur Ram-Chauraghat area of Phulpur region in Uttar Pradesh as a tourist resort.

SHRI RAM PUJAN PATEL (Phulpur): Mr. Deputy Speaker, Sir, I want to draw the attention of the Government of India towards a matter of urgent public importance. Shrangverpur-Ram-Chauraghat located in the Kudihar Development Block of Phulpur Parliamentary constituency is a place of historical importance. Lord Rama while in exile, had passed one night at this place and had crossed the river Ganga from here. At present, Archeological Department is engaged in excavation of this area. It has found one strangely shaped tank which seems to be thousands of years old. In addition, many more ancient articles have